

six weeks from the date of this order in terms of the order dated 29.03.2019, passed in A.B.A. No. 501 of 2019”.

The order dated 29.03.2019, passed in A.B.A. No. 501 of 2019 is modified to the aforesaid extent only.

In case, the said amount of Rs.20,000/- is being tendered by the petitioner to the Forest Range Officer, Gomia Forest Range, within a period of six weeks from the date of this Order, the Forest Range Officer, Gomia Forest Range is directed to accept the same.

This criminal miscellaneous petition is disposed of accordingly.

(Anil Kumar Choudhary, J.)

Sonu-Gunjan/